



HIGH COURT OF ORISSA: CUTTACK

No. III-04/2024/20412

Dated 23rd December, 2025

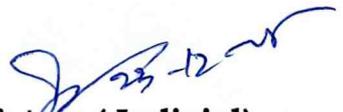
ORDER

BLACKLISTING OF M/S. SILICON TECHLAB PVT. LTD.

Whereas under Court's Letter No. 9422, dated 17.05.2025 and agreement dated 22.05.2025, the Agency M/s Silicon Techlab Pvt. Ltd., Unit: 402-406, 4th Floor, DLF Cyber City, Chandaka Industrial Estate, Patia, Bhubaneswar, Odisha-751024, India was authorised to conduct the Main Written Examination as well as the Computer Application Test for recruitment to the posts of Assistant Section Officer, 2024.

And Whereas, M/s Silicon Techlab Pvt. Ltd. conducted the Main Written Examination on 13.07.2025 and after submission of the evaluated answer sheets to the Court it was seen that the Agency has not conducted the Main Written Examination fairly by maintaining confidentiality as such compromising the sanctity of the entire process.

And whereas, the agency was given personal hearing with the original Answer Scripts (English) being shown to the officials/representatives of the agency duly acknowledged by them vide their letter dated 12.11.2025. Due to breach of confidentiality, the agreement dated 22.05.2025 has been terminated vide notice dated 28.11.2025, the Main Written Examination conducted on 13.07.2025 was cancelled and it was conducted afresh by the Court on 07.12.2025. The reply dated 05.12.2025 submitted on behalf of the Agency is not at all satisfactory, hence, it has been resolved to blacklist the Agency M/s. Silicon Techlab Pvt. Ltd. for all purposes in connection with the affairs of this Court and all the Courts under its jurisdiction for a period of 5 (five) years. During the period, the Agency M/s. Silicon Techlab Pvt. Ltd. is debarred from participating or bidding either directly in the name of the proprietary bidder or indirectly under different name or title for any work to be undertaken by this Court and all the Courts under its jurisdiction.


Registrar (Judicial)

Memo. No. 20413 (2)

Dated 23.12.2025

Copy forwarded to

1. The Director, M/s. Silicon Techlab Pvt. Limited and
2. Authorised Signatory, M/s. Silicon Techlab Pvt. Limited for information.

Sd/- S. R. Pradhan
Registrar (Judicial)

Memo. No. 20414 (2)

Dated 23.12.2025

Copy forwarded to

1. The Central Project Co-ordinator, Orissa High Court, Cuttack with a request to publish the above Order in the Court's website and
2. Court's Notice Board for information.

**Sd/- S. R. Pradhan
Registrar (Judicial)**